

PRESENTATION FORM - I

(FOR NEW FILINGS – CRIMINAL Matters)

INSTRUCTIONS :

1. Type/write the information in the relevant boxes ONLY in **CAPITAL LETTERS.**
2. Do not write/type outside the boxes.
3. Non-filing of mandatory/necessary columns OR wrong-Feeding may cause non-registration of petition/Case/filing.
4. * - Mandatory field (As per the nature of Case)

Date of filing*	
Token No.	(For office use)
Date	(For office use)
Sign of the Data Entry Official	(For office use)

THE HIGH COURT OF JHARKHAND AT RANCHI

Case type*	Case number (For office use)	OF	Year*	SJ / DB (Tick*)
------------	------------------------------	----	-------	-----------------

IN THE MATTER OF*

<i>FIRST PETITIONER/APPEALANT/PLAINTIFF</i>	Extra Pet./ Appellant/plaintiff count, if any*	Specify AGE , if Senior Citizen*
---	---	-------------------------------------

Vs

<i>FIRST RESPONDENT/OPPOSITE PARTY/DEFENDANT</i>	Extra Res./O.P./Def. count, if any*
--	--

Extra details of the First Petitioner/O.P/Plaintiff.

AGE * (if not a senior citizen)	Gender * (Tick*)	Whether differently abled Tick*)
..... YEARS	Male / Female / Transgender	YES / NO
Father's/Husband's Name		
Complete Postal Address with Pin code*		
Vill/Muhalla		
Ward /Street		
Post Office		
Police station		
Town		
District/Taluka		
State		
PIN Code		
Mobile No.		
Email		
UID/PAN No.		

Extra Details of the First Resp./Appl./Def.

Father's Name OR the name of Department (as applicable)	
Complete Postal Address with Pin Code*	
Vill/Muhalla	
Ward /Street	
Post Office	
Police station	
Town	
District/Taluka	
State	
PIN Code	
Mobile No. if any	
Email, if any	

Advocate details of the Pet./O.P/Plaintiff :-

Advocate Name*	Registration No.*
SL.	Additional Advocate Name, if any*
1	Registration/Enrol. No.*
2	
3	
4	

Advocate Details of the Resp./Appl./Def..:-

Advocate Name*	Registration No.
SL.	Additional Advocate Name, if any*
1	Registration/Enrol. No.
2	
3	
4	

FEE Details (In Rupees)* :-

Court /Memo Fee	Rs.
Auth. Fee/ Fee paid on certified copies	Rs.
Fee paid on Affidavit	Rs.

Fee paid on Vakalatnama	Rs.
Advocate's Welfare fee Stamp	Rs.
Others	Rs.

Relief sought for* and details of custody of the Petitioner /Appellant (If applicable*):

<u>Specify the relief sought for from this Hon'ble Court* -</u>	Date of Custody of the Pet./Appellant, if applicable*	Period of Custody, if applicable*
	DD / MM / YYYYYear.....Month.....Days

++ Presented by* (Sign of the Advocate)..... Date :

PRESENTATION FORM - I

(FOR NEW FILINGS – CRIMINAL Matters)

DETAILS OF FIR/POLICE STATION CASE DETAILS:

District*	P.S Name*	FIR/P.S. Case No.*	Date of FIR*	Alleged Sections/Act/rule involved*	Name of the complainant*

LOWER COURT DETAILS OR PARTICULARS OF THE TRIAL COURT /COURT OR AUTHORITY OF FIRST INSTANCE* :

District	G.R No. / Complaint Case No. / PCR No. /other	Impugned order Particular (B.P/A.B.P/ST/SC No./other)	Date of Impugned order (Specify Date of conviction & sentence separately, if Cr. Appeal)	Designation of the Judge/Authority

PARTICULARS OF THE APPELLATE /REVISIONAL COURT /LOWER APPELLATE COURT OR AUTHORITY, IF ANY* :-

Case Type	Case No.	Date of impugned order	Name/Designation of the Judge

Particular of the case of the Petitioner(s) if "EARLIER MOVED" for the same self relief or any other relief , if any :

Earlier moved/Previous/ case type*	Case No.*	State if Pending OR Specify nature of disposal*	Date of disposal*	Name of the Hon'ble Judge*

Particular of the ARISING OUT CASE of the Petitioner(s), if any* :

Arising out case No.	State if Pending OR Specify nature of disposal*	Date of disposal*	Name of the Hon'ble Judge*

Connected/Covered/Analogous nature of case pending in this Court or earlier disposed of by this Court/Hon'ble Apex Court :

Similar matter Case type	Case No.	Date of Decision	Name of the Hon'ble Judge/Court

- Whether the Advance Copies have been served upon the Other side/Respondents/P.P* .- YES / NO (Tick)

Presented by* (Sign of the Advocate with date).....Full Name* -

Page- 2/2

..... E N D

ACKNOWLEDGMENT RECEIPT

Filing No./Token No. (For office use)	
Date and Time (For office use)	DD/MM/YYYYA.M./P.M.

Nature of Case*

.....(Petitioner/Appellant*)

Vs

..... (Opp. Party/Respondent*)

Signature of the Data Entry Official

++